

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SIDDHI SHARES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Siddhi Shares Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	February 03, 2000
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	The Companies Act, 1956
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67120UP2000PTC025103
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Office: 15/63M- Civil Lines Kanpur, Uttar Pradesh, India, 208001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	February 28, 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Amit Gupta, Insolvency Professional, IBBI Registration Number: IBBI/IPA-002/IPN00021/2016-2017/10048 (AFA Valid till June 30, 2026) Address: C-17, Vinay Nagar, Krishna Nagar, Lucknow – 226 023, Uttar Pradesh Tel: 9415005108, 7905798954 Email: amitguptacs@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	March 30, 2025

Notice is hereby given that the Siddhi Shares Private Limited has commenced voluntary liquidation on February 28, 2025.

The stakeholders of Siddhi Shares Private Limited are hereby called upon to submit a proof of their claims, on or before March 30, 2025 [*the date falling thirty days from the liquidation commencement date*], to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 03, 2025 Place: Lucknow	Name of the Liquidator: Amit Gupta IBBI Reg. No.: IBBI/IPA-002/IPN00021/2016-2017/10048 AFA Valid till June 30, 2026